

Serial No. of Order	Date of Order	Order with Signature
		<u>O.A.Nos.709 to 713/95</u>
5	16-4-97	<p>Order pronounced in open Court.</p> <p>As per the observations and direction contained in the order dated 16.4.1997 in separate sheets, the Original Applications are allowed in part..</p> <p style="text-align: right;">S/ Jim Vice-Chairman 16.4.97</p>
		<p>Four weeks time is allowed to file counter. Thus, O.A. 19/96 is disposed of accordingly.</p> <p style="text-align: right;">S/ Registrar</p> <p>Order dt 5.1.96 Counter not filed.</p> <p style="text-align: right;">S/ Registrar</p> <p>Order dt 6.2.96 Counter be filed by three weeks.</p> <p style="text-align: right;">S/ Registrar</p> <p>Order dt 12.3.96 None appears. Three weeks as last chance allowed to file counter.</p> <p style="text-align: right;">S/ Registrar</p>